

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 43

Dated Guwahati, the 7th November, 2014

No. HC.III-35/2013/1971/G dated 07.11.2014 ### Hon'ble the Chief Justice has been pleased to order that, henceforth, while filing the cases before the Gauhati High Court, Guwahati, the subject-matter of the respective case is to be mentioned in the title page of the petition.

By Order,

Sd/- **P. Das**
REGISTRAR (JUDICIAL & IT)

Memo No.HC.III-35/2013/ 1972-1985 /G dated Guwahati, the 7th November, 2014
Copy for information to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Secretary General, Gauhati High Court Bar Association, Guwahati. . He is requested to circulate this Order amongst the Learned Advocates.
9. The General Secretary, Gauhati High Court Advocates Association, Guwahati. He is requested to circulate this Order amongst the Learned Advocates.
10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of the Gauhati High Court.
11. The P.S. to Hon'ble Mr. / Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
12. The Admn. Officer (J) , _____, Gauhati High Court, Guwahati.
13. The Admn. Officer (J), Filing Section, Gauhati High Court, Guwahati.
14. C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL & IT)

Sd/-
7-11-14